

Indian Forest (Amendment) Act, 2017

No. 5 Of 2018

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An Act further to amend the Indian Forest Act, 1927.

Indian Forest (Amendment) Act, 2017

No. 5 Of 2018

[5th January, 2018]

BE it enacted by Parliament in the Sixty-eighth Year of the Republic of India as follows:—

1. Short title and commencement.

(1) This Act may be called the Indian Forest (Amendment) Act, 2017.

(2) It shall be deemed to have come into force on the 23rd day of November, 2017.

2. Amendment of section 2 of Act 16 of 1927.

In the Indian Forest Act, 1927 [16 of 1927], in section 2, in clause (7), the word “bamboos” shall be omitted.

3. Repeal and savings.

(1) The Indian Forest (Amendment) Ordinance, 2017 [Ord. 6 of 2017] is hereby repealed. Repeal and savings.

(2) Notwithstanding such repeal, anything done or any action taken under the Indian Forest Act, 1927, as amended by the said Ordinance, shall be deemed to have been done or taken under the corresponding provisions of the said Act, as amended by this Act.